NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. Nos. 34-A/2016 & 34-B/2016 with T.P. No 34/111A/NCLT/AHM/2016(New) C.A. Nos. 284/2014 & 137/2015 with C.P. No. 13/111A/CLB/MB/2013(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2017

Name of the Company:

Shobhna P. Mahajan

V/s.

Micro Inks Ltd.

Section of the Companies Act:

Section 111A of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. P.Y. ODAMAJAN 2. A.R. SHETH	PENTONER NO-2. PESPONDE ADVOCATED SOLLICITOR	FOR PETITION ONE AND INDENT	Rahajón. Amilian

<u>ORDER</u>

Petitioner no. 2 present in person. Learned Advocate Mr. Arjun Sheth present for Respondent.

Heard arguments of the learned counsel of the respondent on citations filed by the petitioner. Heard reply arguments of the petitioner.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of January, 2017.